

(10)

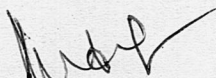
OA No. 189/05

Dt. 22.5.2006

Hon'ble Mr. K.B.S.Rajan, J.M.
Hon'ble Mr. A.K. Singh. A.M.

Advocates have abstained from judicial work. Accordingly,
the case is adjourned.

List on 25-7-05

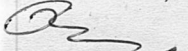

A.M.


J.M.

OK

NO-R.A. has been
received.

Seetha


18/7/06